

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) No. 24 of 2020

In the matter of:

Sanjay Asher

....Appellant

Vs.

Atlas Copco (India) Ltd.

....Respondent

Present:

Appellant: Mr. Amit Singh Chadha with Sr. Advocate with Mr. Shikhil Suri, Ms. Shlpa Saini, Ms. Nitika Thapar and Mr. Shiv Kumar Suri, Advocates.

Respondent: Mr. A.S. Chandiook, Sr. Advocate with Mr. Hemant Sethi, Mr. Gaurav Sethi, Ms. Shwea, Ms. Shruti Sharma and Ms. Neelam Ded, Advocates.

With

Company Appeal (AT) No. 27 of 2020

In the matter of:

Arun Kejriwal

....Appellant

Vs.

Atlas Copco (India) Ltd.

....Respondent

Present:

Appellant: Mr. Amit Singh Chadha, Sr. Advocate with Ms. Shruti and Mr. Pranjit Bhattacharya, Advocates

Respondent: Mr. Krishnandu Datta, Mr. Hemant Sethi, Mr. Gaurav Sethi and Mr. Rahul Gupta, Advocates.

With

Company Appeal (AT) No. 28 of 2020

In the matter of:

Sudhir Haribhai Patel

....Appellant

Vs.

Atlas Copco (India) Ltd.

....Respondent

Present:

Appellant: Mr. Amit Singh Chadha, Sr. Advocate with Ms. Shruti and Mr. Pranjit Bhattacharya, Advocates

Respondent: Mr. Hemant Sethi, and Mr. Gaurav Sethi, Advocates.

With

Company Appeal (AT) No. 29 of 2020

In the matter of:

Deep Janak

....Appellant

Vs.

Atlas Copco (India) Ltd.

....Respondent

Present:

Appellants: Mr. S.N. Mookherjee, Sr. Advocate with Mr. Pranjit Bhattacharya, Advocates.

Respondents: Mr. Hemant Sethi, and Mr. Gaurav Sethi, Advocates.

With

Company Appeal (AT) (Insolvency) No. 24 of 2020, 27 of 2020, 28 of 2020, 29 of 2020 & 30 of 2020.

Company Appeal (AT) No. 30 of 2020

In the matter of:

**Jawahir Jagatsinh Merchant, Adult, Indian
Inhabitant**

....Appellant

Vs.

Atlas Copco (India) Ltd.

....Respondent

Present:

**Appellant: Mr. Amit Singh Chadha, Sr. Advocate with Ms. Shruti
and Mr. Pranjit Bhattacharya, Advocates**

Respondent: Mr. Hemant Sethi, and Mr. Gaurav Sethi, Advocates.

ORDER

06.02.2020: It is submitted that two appeals arising out of the same impugned order are pending and have been heard in part by Bench No. 4. In view of the same we deem it appropriate to direct placing of these appeals before Hon'ble Chairperson for assigning the same to the appropriate Bench.

**[Justice Bansi Lal Bhat]
Member (Judicial)**

**[V. P. Singh]
Member (Technical)**

**[Shreesha Merla]
Member (Technical)**

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Company Appeal (AT) (Insolvency) No. 24 of 2020, 27 of 2020, 28 of 2020, 29 of 2020 & 30 of 2020.